

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 377 OF 2018 &**  
**IA NO. 825 OF 2018**

**Dated : 5<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

<b>GRIDCO Limited</b>	<b>Versus</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Power Grid Corporation of India Limited &amp; Ors.</b>		<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s)	:	Mr. R. K. Mehta Ms. Himanshi Andley
Counsel for the Respondent(s)	:	Ms. Swapna Seshadri Mr. Anand K. Ganesan for R-2  Mr. Rajiv Srivastava Ms. Harshita Sinha for R-13  Mr. Saurabh Mishra Ms. Anuja Pethia for R-26

**ORDER**

List the matter for hearing on **14.11.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**